

**W.P.(C) No. 3979 of 2015**

24. 18.03.2019 Mr. Debasis Nayak, learned counsel for the CMC requests for time.

List this matter on 25.03.2019.

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**( K.S. Jhaveri )**  
**Chief Justice**

AD

.....  
**(K.R. Mohapatra)**  
**Judge**